

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
NEZARATH DEPARTMENT

Order No. 32 /N

Dated 24.02.2020.

As per recommendation of The Chairman, Purchase Committee, Hooghly (Sadar Court), after being satisfied with the lowest quotation submitted by 'IONET Of 66/1 B B Road, Calcutta-743123 and of City Office at 83/12 Dum Dum Road, Kolkata-700074' has been selected for three years Comprehensive Maintenance Contract of Computer Hardware Materials of this Judgeship as per Quotation Memo No. 76/N Dated 01.02.2020.

He/She is requested to take necessary steps regarding agreement and other official documentation at the earliest and start working accordingly.

The Undersigned will act as D.D.O.

Challuam
District Judge, Hooghly
District Judge, Hooghly

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
NEZARATH DEPARTMENT

Memo No. 124 (14)/N

Dated 24.02.2020.

Copy forwarded for information and taking necessary action to:-

1. The Chairman of the Purchase Committee, Hooghly Sadar Court.
2. The System Officer, Hooghly.
3. The Judge-in-Charge, Nezarath Department,
Serampore/Chandernagore/Arambagh/Hooghly.
4. The Chief Judicial Magistrate, Hooghly.
5. The Addl. Chief Judicial Magistrate, Serampore/Chandernagore/Arambagh.
6. My English Department, Hooghly.
7. District Judge's Accounts Department, Hooghly.
8. The Treasury Officer, Treasury -I Hooghly.
9. The D.I.O Nic, Hooghly with a request to upload the order in the District Website.
10. The Nodal Officer, Serampore/Chandernagore/Arambagh/Hooghly.
11. The Proprietor of 'IONET Of 66/1 B B Road, Calcutta-743123 and of City Office at
83/12 Dum Dum Road, Kolkata-700074'.

Challuam
District Judge, Hooghly
District Judge, Hooghly